

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KATIHAR

Order No.-.....224...../2020

In view of Hon'ble Court's letter bearing no. 41822-41858 dated 12th/13th October, 2020 by which Hon'ble Court have been pleased to authorise the undersigned to declare holiday in the Judgeship on the day of Polling, if it falls on Court Working Day, in the ensuing Assembly Elections-2020 in the State of Bihar.

Since the day of Polling of Bihar Legislative Assembly Election, 2020 under Katihar Judgeship falls on 07.11.2020, which is Court Working Day and therefore, 07.11.2020 (Saturday) is hereby declared holiday in the Katihar Judgeship and all the cases listed on 07.11.2020 will be heard on the next working day.

Let it be communicated to all concerned.

Subscribed
19.10.2020
District and Sessions Judge,
Katihar

Memo No. 3930-60 dated 19.10.2020

Copy forwarded to all the Judicial Officers of this Judgeship/All the sectional Heads of this Judgeship /DM, Katihar/SP, Katihar/ Jail Superintendent, Katihar/PP, Katihar/ GP Katihar/DPO, Katihar/ Secretary Bar Association, Katihar/ Secretary, Bar Association, Barsoi of this Judgeship for information and needful.

Admin S.
19.10.2020
Administration Incharge,
Civil Court, Katihar